## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1128 ANSWERED ON:01.03.2006 STEM CELL RESEARCH Nayak Shri Ananta;Patel Shri Kishanbhai Vestabhai

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to notify regulation on stem cell research;
- (b) if so, the details in this regard;
- (c) whether the Indian Council of Medical Research (ICMR) has conducted any enquiry into the claims pertaining to stem cell research; and
- (d) if so, the details and the outcome thereof?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) &(b): A bill titled 'bio-medical research on human subjects (promotion and regulation) 2005' is under consideration of Government and this bill covers Stem Cell research also. In addition Indian Council of Medical Research (ICMR) and Department of Biotechnology have finalized a new guidelines on Stem Cell Research and Therapy, which is ready for public debate.
- (c) & (d): ICMR stated that those who claim clinical success following Stem cell therapy (which is still in experimental stage globally) have been asked to submit scientific details for review by Council's experts. The concerned doctor in Nutech Mediworld, New Delhi who claimed to have conducted more than 100 cases of Embryonic Stem Cell Therapy, was invited by ICMR to make a presentation but the doctor did not make a presentation nor given a written report to the Council.